GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:521
ANSWERED ON:24.02.2011
WELFARE SCHEMES FOR MINORITIES
Rawat Shri Ashok Kumar;Singh Dr. Raghuvansh Prasad;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the funds provided by the Government to various States in the country for implementation of area intensive programme and welfare schemes for minorities during each of the last three years and the current year, scheme-wise and State-wise;
- (b) the details of achievements made under the said schemes during the said period, scheme-wise and State-wise; and (
- (c) the actual financial and other benefits accrued to the minorities during the said period, scheme-wise and State-wise?

Answer

MINISTER OF STATE OF MINISTRY OF MINORITY AFFAIRS (VINCENT H. PALA)

(a) to (c) The details of funds provided to 20 States / Union Territories in the country for implementation of area intensive programme including details of achievements and benefits thereunder are given in Annex –I.

The schemes for the welfare of minorities are covered under the Prime Minister's new 15 Point Programme and the State-wise and scheme-wise achievements and actual financial and other benefits accrued to the minorities thereunder are given in Annex-II.